CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT AND DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SUNRISE ASIAN LIMITED

Registered Off.: Forbes Building, 3rd Floor, East Wing, Charanjit Rai Marg, Fort, Mumbai 400001, Tel No: 022-67474309 and Fax No: 022-67473709

This Corrigendum to the Public Announcement and Detailed Public Statement ('Corrigendum to PA and DPS') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of D C B Plus N Holdings Private Limited & Liberal Securities and Financial Services Pvt. Ltd. (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Sunrise Asian Limited (the 'Target Company' or 'SAL') pursuant to and in compliance with Regulation 3 (1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ('Regulations'). This Corrigendum to PA and DPS should be read in conjunction with the original Public Announcement ('PA') appeared on January 11, 2012 (Wednesday) and Detailed Public Statement ('DPS') appeared on January 18, 2012 (Wednesday) in The Financial Express (English-All Editions), Jansatta (Hindi-All Editions) and Navshakti (Marathi-Mumbai Edition).

The terms used in this Corrigendum to PA and DPS have the same meaning assigned to them in PA and DPS issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to note following change:

The Revised activity schedule of the company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	January 11, 2012	Wednesday	January 11, 2012	Wednesday
Date of Detailed Public Statement	January 18, 2012	Wednesday	January 18, 2012	Wednesday
Identified Date*	February 21, 2012	Tuesday	April 26, 2012	Thursday
Date by which Draft Letter of Offer was filed with the SEBI	January 25, 2012	Wednesday	January 25, 2012	Wednesday
Last date for a Competitive Bid	February 9, 2012	Thursday	February 9, 2012	Thursday
Date of receipt of the comments on Draft Letter of Offer from SEBI	February 16, 2012	Thursday	April 24, 2012	Tuesday
Date by which Letter of Offer will be dispatched to the Shareholders	February 28, 2012	Tuesday	May 4, 2012	Friday
Last date for Revising the Offer Price / Number of Equity Shares	February 29, 2012	Wednesday	May 7, 2012	Monday
Date of announcement containing reasoned recommendation by committee of independent directors of SAL.	March 1, 2012	Thursday	May 8, 2012	Tuesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	March 5, 2012	Monday	May 10, 2012	Thursday
Date of opening of the Tendering Period	March 6, 2012	Tuesday	May 11, 2012	Friday
Date of closing of the Tendering Period	March 20, 2012	Tuesday	May 24, 2012	Thursday
Date of post offer advertisement	March 28, 2012	Wednesday	May 31, 2012	Thursday
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired shares and / or share certificate for the rejected shares will be dispatched	April 4, 2012	Wednesday	June 7, 2012	Thursday

** "Identified Date" is only for the purpose of determining the Shareholders as on such date to whom the letter of offer would be mailed. It is clarified that all owners (registered or unregistered) of the Shares of the Target Company (except the Acquirers and Seller who own the shares of the SAL) are eligible to participate in the Offer any time before the closing of the tendering period.*

All the other terms and conditions remain unchanged.

The Acquirers and their respective Directors accept full responsibility for the information contained in this Corrigendum to PA and DPS and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum to PA and DPS will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Date : April 27, 2012

Place : Mumbai